

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 354 of 2013 in
DFR No.1975 of 2013

Dated : 20th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

North Municipal Corporation of Delhi **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission **Respondent(s)**
& Ors.

Counsel for the Appellant(s) : Mr. B.P.Agarwal
Mr.Ujjwal Kr. Jha

Counsel for the Respondent (s) : Mr. Alok Shankar for R.2

ORDER

The learned counsel for the Applicant seeks some more time for deposit of the amount of court fee of Rs.2 lakhs as ordered by this Tribunal on 31.10.2013. Accordingly, he is directed to deposit the same on or before 06.12.2013.

After receiving the court fee, the Registry is directed to number the Appeal and post the matter on **11.12.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson